

(a) whether it is necessary that Directors, General Manager and Manager of Chefair should be selected from amongst the Diploma Holders on the Hotel Lines;

(b) if so, in the case of appointment of present Directors and General Manager of the Chefair the procedure has not been followed and the appointment of persons against these posts were made out of the Hotel line; and

(c) if so, the reasons therefor and the reaction of Government thereto?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) No, Sir.

(b) and (c). Do not arise.

Losses suffered by State Trading Corporation

2318. SHRI YASHAWANT BOROLE: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether State Trading Corporation is incurring losses continuously on its export business and makes good such losses on the items imported and sold in the local market;

(b) if so, the losses incurred during the last two years; and

(c) steps Government propose to take to improve the management efficiency and business dynamism of this Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). No, Sir. The STC earned over-all trading profits on its exports during 1975-76 and 1976-77.

(c) (i) The Indian Institute of Management, Ahmedabad, was asked to carry out a study to suggest appropriate measures for streamlining and improving the operational efficiency of the STC and the MMTTC and their subsidiaries and the quality of service to their clients. The Institute was

also required to make recommendations regarding the role of these organisations in the context of the overall national interests that they are supposed to serve. The Institute has since submitted an interim report which is under consideration of the Government.

(ii) A Cabinet Committee consisting of the Ministers of Commerce, Industry and Steel and Mines has also been set up to examine the organisation and working of the STC/MMTC and the subsidiaries of these Corporations.

Shifting of Offices of Marine Products Export Development Authority

2319. SHRI H. L. P. SINHA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Marine Products Export Development Authority shifted their offices to a new building during May, 1977;

(b) the date from which the new building was hired and the reasons for the inordinate delay in shifting to the new premises and the loss incurred due to the new premises being kept vacant for so long a period;

(c) the total expenditure incurred for the special furnishing and partitioning of the premises; and

(d) whether in spite of the landlord offering to do brick partition free of cost for certain rooms decorative partitions and panelling were got done at exorbitant cost on single tender basis?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) No, Sir. The Marine Products Development Authority shifted their office to the new building in April, 1977.

(b) to (d). According to information received from the Authority, the new building was hired from 15th February, 1977. Minimum time was taken in shifting which was necessitated due to partition work, shifting of PABX by